



No. TOP/

Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.



**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 21/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1613928	748721	SYNERGY PERSPECTIVES & REMFY & SAGAR	MEDIX LIFE SCIENCES PVT LTD Vs SANOFI – AVENTIS DEUTCHSLAND GMBH			PHYSICAL
2	1613997	748663	ANISH KUMAR & M.P. MIRCHANDANI & CO	B. VEERESH KUMAR Vs ARIES AGRO LTD			PHYSICAL
3	1643845	748744	DASWANI & DASWANI	FUSION HEALTH CARE PRIVATE LIMITED Vs ASHOK K. JAIN			PHYSICAL
4	1612835	748805	V.GOPALAKRISHN A & ALTACIT GLOBAL	IBEX GALLAGHER PRIVATE LIMITED Vs FENZGARD INDIA PVT LTD			PHYSICAL
5	1420820	748806	BIJU JOHN	JOWHER C Vs GLOBUS STORES PVT LTD			PHYSICAL
6	1707706	748848	V.RAVI & TAS & CO	PROPHEX HEALTHCARE PRIVATE LIMITED Vs PIRAMALHEALTHC ARE LIMITED			PHYSICAL

<b>7</b>	<b>1607897</b>	<b>748860</b>	<b>LAW &amp; PRUDENCE</b>	<b>T.RAJASEKARAN Vs VOLTAS LIMITED</b>			<b>PHYSICAL</b>
<b>8</b>	<b>1607898</b>	<b>748862</b>	<b>LAW &amp; PRUDENCE</b>	<b>T.RAJASEKARAN Vs VOLTAS LIMITED</b>			<b>PHYSICAL</b>
<b>9</b>	<b>1607899</b>	<b>748861</b>	<b>LAW &amp; PRUDENCE</b>	<b>T.RAJASEKARAN Vs VOLTAS LIMITED</b>			<b>PHYSICAL</b>
<b>10</b>	<b>1079767</b>	<b>748864</b>	<b>RAJAMANICKAM &amp; FATEHCHAND C SHAH &amp; CO</b>	<b>G.RAJENDRAN Vs MOTILAL JAIN</b>			<b>PHYSICAL</b>



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**HEARING DATED 22/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1479064	749102	VISHWANATH & CO CHANDRAKANT M JOSHI	SREE VIYAYA TRADERS Vs MELTRON INDUSTRIES			PHYSICAL
2	1577758	753895	DEPENNING & DEPENNING	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs AGROTEK FIBRES			PHYSICAL
3	1687650	748978	RVR ASSOCIATES & CRAWFORD BAYLEY & CO	VIKKY'S AGRISCIENCES PVT LTD Vs HINDUSTAN UNILEVER			PHYSICAL
4	1641975	748882	L.R.SWAMI CO & PRATIMA YEZARKAR	SAPCO LABORATORIES PVT LTD Vs INDOCO REMEDIES LTD			PHYSICAL
5	1600069	748920	KAYSER AND COMPANY	KAIZEN LABORATORIES PVT LTD Vs BIOLOGICAL E LTD			PHYSICAL

6	1726135	748904	V.RAVI & V. BAGHARAGHAVA N	PROPEX HEALTHCARE PRIVATE LIMITED Vs APEX LABORATORIES LIMITED			PHYSICAL
7	1606577	748893	RAMESH B.VISHWANATH & LEX ORBIS	MAG ENGINEERING PRIVATE LIMITED Vs MAGINSTRUMENT			PHYSICAL
8	1577775	749034	DEPENNING & DEPENNING & MADAMSER & CO	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs MEX SWITCHGEARS PVT LTD			PHYSICAL
9	1577758	749036	DEPENNING & DEPENNING & MADAMSER & CO	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs MEX SWITCHGEARS PVT LTD			PHYSICAL
10	1577751	749035	DEPENNING & DEPENNING & MADAMSER & CO	MAX HYPERMARKET INDIA PRIVATE LIMITED Vs MEX SWITCHGEARS PVT LTD			PHYSICAL



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**HEARING DATED 23/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1618960	749220	RAO & RAO & R.K DEWAN & CO	MR. MEHEBOOB Vs PARLE PRODUCTS PRIVATE LIMITED			PHYSICAL
2	1631490	749236	RAO & RAO & INDIA LAW SERVICES	RAVEN CARE REMEDIES HEALTH CARE PVT LTD Vs LUPIN LIMITED			PHYSICAL
3	1624381	749337	RAO & RAO & AMARJIT & ASSOCATES	PASURA LIFE SCIENCES PVT LTD Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
4	1601281	749339	RAO & RAO & AMARJIT & ASSOCATES	MD.ABDUS SATTER Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
5	1601281	749483	RAO & RAO & APR ASSOCIATES	MD. ABDUS SATTER Vs SERON PHARMA (P) LTD			PHYSICAL

6	1418660	725394	S.BALAJANAKI & S.ARCHANA	T.L.V. PADMAVATHI Vs SRI VIJAYAKRISHNA STORES			PHYSICAL
7	1467283	725521	L.R. SWAMI CO & DEEPAK VAID	PYRAMID TRADES (INDIA) PVT LTD Vs SURESH INDUSTRIES			PHYSICAL
8	1463353	725503	ASHOK KUMAR J DAGA & ARORA REGISTRATION SERVICE	J.DHARAMCHAND JAIN Vs SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED			VIRUTAL
9	1417997	725516	S. BALA JANAKI & RISHIT BHATT & CO	GEETHA RAJ Vs KAMRON LABORATORIES LTD			PHYSICAL
10	1493945	726093	INPRO TRADE MARK SERVICES & W.S. KANE & CO	IMPERIAL SPIRITS INTERNATIONAL LTD Vs TILAKNAGAR INDUSTRIES LTD			PHYSICAL
11	1303419	745819	PMG ASSOCIATES	K.RAJESH CHANDRAN Vs INGA LABORATORIES PVT LTD			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 24/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1405414	749475	UNIQUE TRADE MARK SERVICE CENTRE & W.S. KANE & CO	MR. PRAMODKUMAR AGARWAL Vs H AND K ROLLING MILL ENGINEERS PVT LTD			PHYSICAL
2	1632229	749481	L.R.SWAMI CO & D.SEN & CO	KUMUTAAVALLI SHIVAKUMAR Vs SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LTD			PHYSICAL
3	1618926	749111	MOHAN ASSOCIATES	COROMANDEL INTERNATIONAL LIMITED Vs VHB LIFE SCIENCES INC			PHYSICAL
4	1618926	750974	MOHAN ASSOCIATES & VINOD KHURANA ADVOCATE	COROMANDEL INTERNATIONAL LIMITED Vs GLOBACHEM NV			PHYSICAL

5	1618924	749124	MOHAN ASSOCIATES & FATEHCHAND C SHAH & CO	COROMANDEL INTERNATIONAL LIMITED Vs K.C. LABORATORIES			PHYSICAL
6	1229192	197021	V.RAVI & SHUKLA TRADE MARK CO	SAI PANDIT AYURVEDA PVT LTD Vs THREE-N-PRODUCTS PVT LTD			PHYSICAL
7	1401078	715411	BRAIN LEAGUE IP CONSULTANTS & CHANDRAKANT M.JOSHI	ARUN KISHORE NARASANI Vs HEIDEMARIE POSEL			PHYSICAL
8	1418624	719414	ANAND & ANAND & P.K. ARORA	AMIT DUGAR TRADING AS UNITED TEXTILES Vs ROLTA SHOE FACTORY			PHYSICAL
9	1410779	713120	MOHAN ASSOCIATES & SHILPI JAIN SHARMA	TTK HEALTHCARE LTD Vs T.T. INDUSTRIES			PHYSICAL
10	1387782	717651	HARIKRISHNA S HOLLA & SHUKLA TRADE MARK CO	SRG MEDICAL SPECIALITIES PVT LTD Vs STADMED PRIVATE LIMITED			PHYSICAL
11	1136531	719518	KHAITAN & CO & VISHESH & ASSOCIATES	LUPIN LIMITED Vs CACHET PHARMA PVT LTD			PHYSICAL
12	1136531	723185	KHAITAN & CO	LUPIN LIMITED Vs MEDLEY PHARMACEUTICALS			PHYSICAL



13	1070043	713936	DEPENNING & DEPENNING & V.BAGHRAGHA VAN	LIFE STYLE INTERNATIONAL PVT LTD Vs N.RANGA RAO & SONS			PHYSICAL
14	1123483	224095	LALL LAHIRI AND SALHOTRA & RUSTAMJI & GINWALA	FOSSIL (GIBRALTAR)LIMIT ED Vs DHIRAJLAL PRABHUDAS GOHIL			PHYSICAL
15	1414848	724911	GUDWAL & GOODWILL	NOUSHAD M.A Vs DEVEN KHULLAR			PHYSICAL
16	1481171	725337	L.R. SWAMI CO & SHUKLA TRADE MARK COMPANY	SHRRISHTI HEALTHCARE PRODUCTS (INDIA) PVT LTD Vs STADMED PRIVATE LIMITED			PHYSICAL
17	1404452	716992	RAMNATH & ASSOCIATES & TRADESAFE	VET INDIA PHARMACEUTICAL S LTD Vs ZENITH HEALTH CARE LIMITED			PHYSICAL
18	1110002	717199	DEPENNING & DEPENNING & M.P MIRCHANDANI & CO	BPL LIMITED Vs MATSUSHITA ELECTRIC WORKS LTD			PHYSICAL
19	1707740	746413	G.S RIJHWANI & CO	MORRISONS LIFECARE PVT LTD Vs AAMORB PHARMACEUTICAL S PVT LTD			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 28/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1096535	718828	THE GLOBET TRADING COMPANY	SARAIWALA AGRO REFINERIES PRIVATE LTD Vs CHOICE LABORATORIES			PHYSICAL
2	1611471	747747	SUNEER AND ASSOCIATES & VISHESH & ASSOCIATES	MASHOOK AHAMED A.H Vs GLENMARK PHARMACEUTICAL S LTD			PHYSICAL
3	1611471	747236	SUNEER AND ASSOCIATES & RISHIT BHATT & CO	MASHOOK AHAMED.A.H Vs KAMRON LABORATORIES LTD			
4	1631436	747135	S.ARCHANA & R.K.DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAND HOLDINGS LTD Vs DIL LIMITED			
5	1070064	713978	MOHAN ASSOCIATES & BANSAL & BANSAL	LIFE STYLE INTERNATIONAL PVT LTD Vs TEE CEE HOSIERY PVT LTD			VIRTUAL

6	1630982	747315	CHADHA AND CHADHA & DELHI REGISTRATION SERVICES	FIN MALETTI SPA Vs IZUK CHEMICALS WORKS			
7	1630982	746951	CHADHA AND CHADHA & DELHI REGISTRATION SERVICES	FIN MALETTI SPA Vs IZUK CHEMICALS WORKS			
8	1617994	746859	S.BALAJANAKI & MANGLA REGISTRATION SERVICE	MR SUNIL NAVATIA Vs JYOTI BOOK DEPOT PVT LTD			
9	1618017	747059	S.BALAJANAKI & KOCHHAR & CO	MR.R.CHAITANYA KUMAR Vs M.V. HOSPITAL FOR DIABETES (P) LTD			
10	1536832	747115	RAO & RAO & V.K SINHA	MOHD.SIKANDER Vs KACHHI TEXTILES (INDIA) PVT LTD			
11	1536831	747114	RAO & RAO & V.K SINHA	MOHD.SIKANDER Vs KACHHI TEXTILES (INDIA) PVT LTD			
12	1089905	747343	SEA LINKS & DELTA LEGAL SERVICE	EMPEE DISTILLERIES LIMITED Vs BERENTZEN – GRUPPE AG			
13	1371613	718901	V.BALAKRISHNAN. & RAHUL CHAUDHRY & PARTNERS & DEPENNING & DEPENNING	H.S VISHWANATH Vs RECKITT BENCKISER N.V. DED			
14	1097009	718835	G.V.S JAGANNADHA RAO , ADVOCATE	A.DURAIRAJ Vs USHODAYA ENTERPRISES LIMITED			

15	1184078	719716	THE GLOBE TRADING COMPANY & FATEHCHAND C.SHAH & CO	KUTUGULLA MAHABOOB ALI KHAN Vs MOHANLAL HARGOVINDDAS			
16	1404107	718216	MOHAN ASSOCIATES	TTK HEALTHCARE LTD Vs ARISTO PHARMACEUTICAL S PVT LTD			
17	1411314	724660	ANAND & ANAND & D.SEN & CO	REACH MARKETING CONSULTANTS PVT LTD Vs GLOBAL REACH			
18	1411314	724661	ANAND & ANAND & D.SEN & CO	REACH MARKETING CONSULTANTS PVT LTD Vs GLOBAL REACH			
19	1272365	195008	MOHAN ASSOCIATES & RVR ASSOCIATES	MARS THERAPEUTICS & CHEMICALS LIMITED Vs GENOM BIOTECH PRIVATE LIMITED			
20	1320921	209857	S. BALAJANAKI	KAY EMM INDUSTRIES Vs OSCAREXPORTS			
21	1398929	714494	DASWANI & DASWANI & TRADE MARK PROTEC CO	HOLISTIC HEALTH CARE PVT LTD Vs THREE –N- PRODUCTS PVT LTD			
22	1625014	747329	ASHOK KUMAR J.DAGA ADVOCATE & CAPITAL REGISTRATION SERVICE	C.PRAKASH CHAND Vs APOLLO PIPES PRIVATE LIMITED			

<b>23</b>	<b>1561663</b>	<b>747355</b>	<b>GUDWILL &amp; GOODWILL &amp; C.DANIEL &amp; GLADYS</b>	<b>L.K ABDUL RAZAK Vs AACHI SPICES &amp; FOODS</b>			
<b>24</b>	<b>1720128</b>	<b>747359</b>	<b>C. VENKATASUBRAMA NIAM &amp; K.C. PATEL &amp; CO</b>	<b>ROOPTEX PVT LTD Vs MIRAJ PRODUCTS PVT LTD</b>			



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**HEARING DATED 29/11/2022**

**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1612477	747204	PMG ASSOCIATES & PRATIMA YEZARKAR	LIVLONG NUTRACEUTICALS LTD Vs INDOCO REMEDIES LTD			PHYSICAL
2	1087911	718184	DEEPAK TRIVEDI	M.ASSAINAR Vs EL BAIK FOOD SYSTEMS COMPANY S.A			PHYSICAL
3	1036812	719373	R.SATHISH KUMAR & V.A. ASSOCIATES	APEX LABORATORIES PVT LIMITED Vs LUPIN LIMITED			PHYSICAL
4	1344622	718823	INDIA LAW SERVICES & DEVI.N	BIOGENICCS PHARMACEUTICAL S Vs LUPIN LIMITED			PHYSICAL
5	1605598	747034	SUDHIR RAJA RAVINDRA NARASAPP, DORASAWAMY & LEGAL VAIDYA IPR SERVICES	HERBS & SPICE CATERING PRIVATE LIMITED Vs GDP HOSPITALITY SERVICES PRIVATE PHYSICAL LIMITED			PHYSICAL

6	1705715	747111	S.S. RANA & CO & INTTL ADVOCARE	VIVEK RANA Vs SAGA LEISURE LTD			PHYSICAL
7	1705715	747110	S.S. RANA & CO & INTTL ADVOCARE	VIVEK RANA Vs SAGA LEISURE LTD			PHYSICAL
8	1605599	747033	SUDHIR RAJA RAVINDRA NARASAPP, DORASAWAMY & LEGAL VAIDYA IPR SERVICES	HERBS & SPICE CATERING PRIVATE LIMITED Vs GDP HOSPITALITY SERVICES PRIVATE LIMITED			PHYSICAL
9	1406675	714596	R.K. DEWAN & CO	PRAKASH MAGRAJ SHARMA Vs RAYMOND LTD			PHYSICAL
10	1646517	747447	C.VENKATASUBRA MANIAM & DELHI REGISTRATION SERVICE	U. SOUMYA.R. SHENOY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL
11	1646518	747639	C.VENKATASUBRA MANIAM & A.G. MAHAJAN & CO	U. GOVINDARAYA SHENOY Vs LAXMINARAYAN ZAWAR & CO			PHYSICAL
12	1646518	7474478	C.VENKATASUBRA MANIAM & DELHI REGISTRATION SERVICE	U. GOVINDARAYA SHENOY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL
13	1646519	747446	C.VENKATASUBRA MANIAM & DELHI REGISTRATION SERVICE	U. GOVINDARAYA SHENOY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL

14	1295592	209553	V.BALAKRISHNAN & RIJHWANI & CO	SUNIL MATHEWS Vs AMERICAN OPTICAL CO			PHYSICAL
15	1061956	170944	HARIKRISHNA & HOLLA & VISHESH AND ASSOCIATES	THE AKSHAYA PATRA FOUNDATION Vs INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS			PHYSICAL
16	1387783	717046	CLIENTAKE ASSOCIATES & DASWANI & DASWANI	SRG MEDICAL SPECIALITIES PVT LTD Vs MANKIND PHARMA (P) LTD			PHYSICAL
17	1641137	747416	RVR ASSOCIATES	MED MANOR ORGANICS (P) LTD Vs MEDLEY PHARMACEUTICAL S LTD			PHYSICAL
18	1055848	717854	VISHESH & ASSOCIATES, ADVOCATES & HOLLA ASSOCIATES	THE AKSHYA PATRA FOUNDATION Vs INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS			PHYSICAL
19	1600053	747408	DASWANI & DASWANI & VISHESH & ASSOCIATES	VANCE & HEALTH PHARMACEUTICAL S PVT LTD Vs ALKEM LABORATORIES LTD			PHYSICAL
20	1600053	748247	DASWANI & DASWANI & D K LALWANI & CO	VANCE & HEALTH PHARMACEUTICAL S PVT LTD Vs WIN-MEDICARE LTD			PHYSICAL



21	1646520	747445	C. VENKATASUBRAM ANIAM & DELHI REGISTRATION SERVICE	U.RADHAKRISHNA SHENOY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL
22	1562291	747565	AMARJIT & ASSOCIATES	BAL PHARMA LIMITED Vs SUN PHARMACEUTICAL INDUSTRIES LIMITED			PHYSICAL
23	1562291	747748		BAL PHARMA LIMITED VS GLENMARK PHARMACEUTICAL S LTD			PHYSICAL
24	1579695	746731	KRISHNAMURTHY AND CO & R.K. DEWAN & CO	SPRING LEAF RETAIL PVT LTD Vs MALAY M. KHIMJI			PHYSICAL
25	1716530	746708	V.BAGHARAGHAV AN, ADVOCATE & K & S PARTNERS	OGIRALA RAMA SESHAGIRI RAO Vs CFA INSTITUTE			PHYSICAL
26	1716531	746709	V.BAGHARAGHAV AN, ADVOCATE & K & S PARTNERS	OGIRALA RAMA SESHAGIRI RAO Vs CFA INSTITUTE			PHYSICAL
27	1417368	725495	GUDWILL & GOODWILL & V.G. PARULKAR	KERALA AYURVEDA PHARMACY LTD Vs CIPLA LIMITED			PHYSICAL



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**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**  
**HEARING DATED 30/11/2022**  
**SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1626613	746595	DEPENNING & DEPENNING & MAHTTA	H.F. CHRISTIANSEN A/S Vs PRINCE INDUSTRIAL CORPORATION			PHYSICAL
2	1636461	746329	L.R.SWAMI CO & ARORA REGISTRATION	SAJIVE MANJILA Vs NARINJAN SINGH PREM SINGH			VIRTUAL
3	1628995	746378	R.K DEWAN & CO & REMFY & SAGAR	ARIHANT RETAIL PRIVATE LIMITED Vs H & M HENNES & MAURITZ AB			PHYSICAL
4	1645941	746573	PMG ASSOCIATES & SRINATH SRINIVASAN	DR.S. SAJIKUMAR Vs K.PNAMBOODRIS AYURVEDICS			PHYSICAL
5	1628992	746023	R.K DEWAN & CO & UNITED OVERSEASTRADE MARK CO	STANDARE FIREWORKS (P) LTD Vs ECKART GMBH & CO			PHYSICAL
6	1618665	747302		PANCHARATNA METAL PROCESSING LTD Vs AMBA STEELS			PHYSICAL

7	1618665	746118	S.BALAJANAKI & W.S KANE & CO	PANCHARATNA METAL PROCESSING LTD Vs AMBUJA CEMENTS LTD			PHYSICAL
8	1625015	746053	ASHOK KUMAR J.DAGA ADVOCATE & VIPAN JAIN	C. PRAKASH CHAND Vs APOLLO PIPES PRIVATE LIMITED			PHYSICAL
9	1618665	747146	S.BALAJANAKI & INDIAN TRADE MARKS CO	PANCHARATNA METAL PROCESSING LTD Vs AMBUJA PIPES PVT LTD			PHYSICAL
10	1583399	746280	RAO & RAO & R.V.R ASSOCIATES	CARE BENZORGANICS PVT LTD Vs GENIX PHARMA LTD			VIRTUAL
11	1245639	719359	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
12	903812	163061	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI SAMBBASIVM			PHYSICAL
13	903813	163062	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI SAMBBASIVM			PHYSICAL
14	1245639	719357	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
15	1245639	719361	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL

16	1245639	719358	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
17	1245639	719360	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
18	1245639	719362	DEPENNING & DEPENNING & CHADHA NAD CHADHA	N.K. RAMANATHAN Vs NALLI WEAVING CENTRE			PHYSICAL
19	2211109	940564	U.KASIPANDIAN & GOLDFINN TECHNOLOGIES	LEEDS SKILL TRAINING CENTRE PVT LTD Vs ILEAD FOUNDATION			PHYSICAL
20	970890	715824	T.POORNAM, P.S. DEEPIKA & R.SAHANA & R.K DEWAN & CO	UNIVERSAL PHARMACEUTICAL S LIMITED Vs DABUR INDIA LIMITED			PHYSICAL
21	903810	719355	DEPENNING & DEPENNING & CHADHA AND CHADHA	N. KUPPUSWAMI CHETTIAR Vs NALLI WEAVING CENTRE			PHYSICAL
22	903808	719354	DEPENNING & DEPENNING & CHADHA AND CHADHA	N. KUPPUSWAMI CHETTIAR Vs NALLI WEAVING CENTRE			PHYSICAL
23	1245639	714942	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
24	903810	722442	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI SILK CENTRE			PHYSICAL

25	1245639	715477	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
26	903808	722443	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.KUPPUSWAMI CHETTIAR Vs NALLI SILK CENTRE			PHYSICAL
27	1245639	715459	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
28	1245639	715458	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
29	1245639	714941	DEPENNING & DEPENNING & CHADHA AND CHADHA	N.K. RAMANATHAN Vs NALLI'S SILKS SARI CENTRE			PHYSICAL
30	1631439	747134	S. ARCHANA & R.K. DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAND HOLDINGS LTD Vs DIL LIMITED			PHYSICAL
31	1711315	747172	SHILPA GUPTA & V. BAGHARAGHAVA N ADVOCATE	S.B. VITTAL Vs NARESHKUMAR			PHYSICAL
31	1711316	747173	SHILPA GUPTA & V. BAGHARAGHAVA N ADVOCATE	R.P.NIRANJAN KUMAR Vs NARESHKUMAR			PHYSICAL
32	1646866	746949	PMG ASSOCIATES & SRINATH SRINIVASAN	DR.S SAJIKUMAR Vs K.P. NAMBOODRIS AYURVEDICS			PHYSICAL

33	1702878	746806	SHILPA GUPTA & RAHUL BERUAR	PH HOSPITALITY SERVICES PVT LTD Vs DARDEN RESTAURANTS, INC			PHYSICAL
34	1702878	747612	SHILPA GUPTA & ALMT LEGAL	PH HOSPITALITY SERVICES PVT LTD Vs SIDDHARTA RESORTS AND FOODS PVT LTD			PHYSICAL
35	1391687	716559	A.V. SUNDARESH & TRADE MARK PROTEC COMPANY	MAHAVEER INDUSTRIAL SUPPLIERS PRIVATE LIMITED Vs R.D.M CARE (INDIA) PVT LTD			PHYSICAL
36	1536830	747116	RAO & RAO & MOHAN ASSOCIATES	MOHD. SIKANDER Vs KACHHI TEXTILES (INDIA) PVT LTD			PHYSICAL
37	1631437	747136	S. ARCHANA & R.K. DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAND HOLDINGS LTD Vs DIL LIMITED			PHYSICAL
38	1597479	748419	FATEHCHAND C. SHAH & CO & ANAND AND ANAND	SHALIMAR AGARBATTI COMPANY Vs GUERLAIN S.A			PHYSICAL
39	819427	718197	DEPENNING & DEPENNING & MADAMSER & CO	PREETHI KITCHEN APPLIANCES PRIVATE LIMITED Vs SHREE SHANKESHWAR UTENSILS & APPLIANCES (P) LTD			PHYSICAL
40	1657174	747119	S.BALAJANAKI & DELHI REGISTRATION SERVICE	P.SOWMYA RAGHU Vs KAMLESH TEA ESTATE PVT LTD			PHYSICAL

<b>41</b>	<b>1602107</b>	<b>747345</b>	<b>P.K ARORA &amp; PRADEESH P.L</b>	<b>SHEEL SECURITY PRODUCTS Vs SHIVAM ENERGY CONTROL SYSTEMS (P) LTD</b>			<b>PHYSICAL</b>
<b>42</b>	<b>1592055</b>	<b>747224</b>	<b>GVS JAGANNADHA RAO &amp; V.K. SINHA &amp; RAO &amp; RAO</b>	<b>USHODAYA ENTERPRISES PRIVATE LTD Vs PRIYA MILK &amp; MILK PRODUCTS PRIVATE LIMITED</b>			<b>PHYSICAL</b>